

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-93/98/9287/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Principal Judge, Family Court,
Cachar, Silchar.

Dated Guwahati the 2nd November, 2022.

Sub: **Commuted leave.**

Ref:- Your letter No. FC/SIL/946/2022 dated the 21.10.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for 9 days from 11.11.2022 to 19.11.2022 along with station leave permission from the morning of 11.11.2022 till the evening of 20.11.2022** (sufficing 20.11.2022), has been granted. Further, you have been asked to hand over charge to the Counsellor, Family Court, Cachar, Silchar and in his absence to the Chief Judicial Magistrate, Cachar, Silchar before proceeding on leave.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/9288-9289-9290/A, dated , 02-11-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29,
for information and necessary action. A copy of the earned leave application is enclosed
herewith.

2. The Chief Judicial Magistrate, Cachar, Silchar.

3. ~~The~~ Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

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